

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28203/2025	NADEEM PASHA VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 () //	
2	D-BLAPL/28204/2025	MITHUN SAHU @ MITHUN SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /187 /2024 () //	
3	D-BLAPL/28207/2025	DHARMENDRA CHETY @ CHETTY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 () //	
4	D-BLAPL/28211/2025	INDAR SABAR @ INDRA SABAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /151 /2025 () //	AOD20240000364C202500164
5	D-BLAPL/28216/2025	MADHUSUDAN HARIJAN @ KRISH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /405 /2024 () //	
6	D-BLAPL/28219/2025	SWARUP KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	PUINTALA /218 /2025 () //	AOD20250000898C202500006
7	D-BLAPL/28222/2025	SHANKAR MEHER @ BUDU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KHARIAR /290 /2025 () //	
8	D-BLAPL/28226/2025	SHYAMLAL PRADHAN VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	PUINTALA /218 /2025 () //	AOD20250000898C202500007
9	D-BLAPL/28227/2025	SIPU @ SIPUN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /565 /2025 () //	
10	D-BLAPL/28229/2025	TIKAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /795 /2025 () //	
11	D-BLAPL/28230/2025	PODHA @ PURU @ PURUSOTTAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /53 /2024 () //	

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12	D-BLAPL/28235/2025	MADAN KHEMUNDU @ BHASKAR VS STATE OF ODISHA	SURYAKANTA DASH VS	KORAPUT GRPS /23 /2025 () //	
13	D-BLAPL/28241/2025	BENGA @ PRATAP MOHANTY VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	MAHANGA /236 /2025 () //	AOR20250000161C202500045
14	D-BLAPL/28246/2025	MANTU GOCHHAYAT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANARAPAL /382 /2025 () //	
15	D-BLAPL/28249/2025	BUDHIA @ KAMALA KANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /140 /2024 () //	
16	D-BLAPL/28254/2025	KEHERI MAJHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	KASHIPUR /53 /2025 () //	AOD20240000698C202500015
17	D-BLAPL/28265/2025	ANANDA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /174 /2025 () //	
18	D-BLAPL/28266/2025	SACHIN JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /17 /2025 () //	
19	D-BLAPL/28271/2025	BULU @ DHIRAJ KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALINGA NAGAR /233 /2025 () //	
20	D-BLAPL/28272/2025	AJIT GANDA @ AJITA GANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /132 /2025 () //	
21	D-BLAPL/28280/2025	PRASANTA MAHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /159 /2025 () //	
22	D-BLAPL/28284/2025	AMIYA PRASAD CHHOTRAY @ SHIBU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BHARATPUR PS /452 /2025 () //	
23	D-BLAPL/28285/2025	ASUTOSH BARIK	DEBASHREE PARIDA	BHANJANAGAR /896 /2025	

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		VS	VS	()	
24	D-BLAPL/28286/2025	STATE OF ODISHA RAM PRASAD	MANOJ PANIGRAHI	BALLIGUDA /271 /2025	AOR20220001665C202500093
		VS	VS	()	
25	D-BLAPL/28289/2025	STATE OF ODISHA DILLIP KALTA	SANGRAM KESHARI ROUT	BOUDH /331 /2025	
		VS	VS	()	
26	D-BLAPL/28293/2025	STATE OF ODISHA RAJA @ SUBALA CHANDRA DALEI	BIRAJA PRASAD NANDA	TALCHER TOWN /616 /2025	
		VS	VS	()	
27	D-BLAPL/28296/2025	STATE OF ODISHA KHAGESWAR SAHOO @ KANHU	DURGA PRASAD PRADHAN	BARANGA /243 /2025	
		VS	VS	()	
28	D-BLAPL/28297/2025	STATE OF ODISHA BHAGIRATHI MEHER @ BHAGARATHI MEHER	SK. ZAFARULLA	PADAMPUR /192 /2023	
		VS	VS	()	
29	D-BLAPL/28307/2025	STATE OF ODISHA TRINATH PANIGRAHI	SUSANTA KUMAR NAYAK	BADABAZAR /137 /2025	
		VS	VS	()	
30	D-BLAPL/28308/2025	STATE OF ODISHA SHOVAN RAJAN BEHERA @ SOVAN	SK. ABDUL JABIR	NAYAPALLI P.S. /231 /2025	
		VS	VS	()	
31	D-BLAPL/28309/2025	STATE OF ODISHA BAPUN @ PRASANNA DAS	BIRAJA PRASAD NANDA	TALCHER TOWN /616 /2025	
		VS	VS	()	
32	D-BLAPL/28312/2025	STATE OF ODISHA MANOJ MUKHI @ MANOI KUMAR MUKHI	PRASANTA KUMAR ROUTRAY	TALABANIA /23 /2025	AOD20240000391C202500059
		VS	VS	()	
33	D-BLAPL/28315/2025	STATE OF ODISHA ALEKHA SAHU	BISWAJIT RANJAN TRIPATHY	GHANTAPADA /87 /2025	AOD20240000069C202500057
		VS	VS	()	
34	D-BLAPL/28316/2025	STATE OF ODISHA BABI @ PARAMANANDA SATHUA	HRUDANANDA MOHAPATRA	BALANGA /108 /2024	
		VS	VS	()	

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35	D-BLAPL/28321/2025	STATE OF ODISHA SUNIL @ GADUL DANSANA VS	PRASANTA KUMAR ROUTRAY VS	// BIJEPUR /71 /2025 ()	AOD20240000391C202500060
36	D-CMAPL/37161/2025	STATE OF ODISHA SUBHADRA DAS VS	ADV. VS	// // ()	
37	D-CMAPL/37167/2025	COMMISSIONER,CONSOLIDATION,BOARD OF REVENUE,ODISHA SUBHADRA DAS VS	ADV. VS	// // ()	
38	D-CMAPL/37172/2025	COMMISSIONER,CONSOLIDATION,BOARD OF REVENUE,ODISHA SUBHADRA DAS VS	ADV. VS	// // ()	
39	D-CMAPL/37203/2025	COMMISSIONER,CONSOLIDATION,BOARD OF REVENUE,ODISHA DILESWAR PRADHAN VS	ADV. VS	// // ()	
40	D-CMP/37021/2025	STATE OF ODISHA SABITRI NAYAK VS	SURYA NARAYAN SATPATHY VS	// // ()	
41	D-CMP/37026/2025	SUKANTI PATEL NILIMA RANI SAHA VS	DIPTENDU SUNDAR RAY VS	// // ()	
42	D-CMP/37084/2025	SHYAMSUNDAR KHANDELWALLA SAMSON DAS VS	PRAFULLA KUMAR LENKA VS	// // ()	
43	D-CMP/37141/2025	SUMAN DAS SRIBATSHA @ SRIBACHHA MAHALA VS	ALOK KUMAR MOHANTY VS	// // ()	
44	D-CMP/37157/2025	JAGABANDHU MAHALA AKSHAY KUMAR DAS VS	BHASKAR CHANDRA PANDA VS	// // ()	
45	D-CMP/37182/2025	SATYANARAYAN JENA SWAPANENDU SAMAL VS	SOURAV SUMAN BHUYAN VS	// // ()	
		SARASWATI SISHU VIDYA MANDIR, CUTTACK		//	

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46	D-CMP/37200/2025	AJIT KUMAR PATRA VS PINKY AGRAWAL	JAGAJIBAN PRADHAN VS	// 0 //	
47	D-CONTC/37004/2025	BIREN JENA VS PRATIMA SAHOO,MA,BED,PRINCIPAL,ODISHA	ADV. VS ADARSHA VIDYALAYA,KANAS,PURI	// 0 //	
48	D-CONTC/37014/2025	GANESH CHANDRA SINGHA VS BASANTA KUMAR NAYAK,DEO,BALASORE	ADV. VS	// 0 //	
49	D-CONTC/37027/2025 CONTC/4255/2025	MANAS BEURA VS DEORANJAN KUMAR SINGH,IAS	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202500028
50	D-CONTC/37039/2025	AVIMONUE ROUT VS DEVILAL MALLICK,BEO,JAJPUR	NRUSINGH CHARAN ROUT VS	// 0 //	
51	D-CONTC/37060/2025	SOBHA DEI VS NITYANANDA BARIK,DEO,JAJPUR	ADV. VS	// 0 //	
52	D-CONTC/37097/2025	SAGARIKA DALAI VS BIKASH CHANDRA SWAIN, JUNIOR ENGINEER, TPCODL,BALAKATI	ADV. VS	// 0 //	AOR20220001551C202500006
53	D-CONTC/37101/2025	RAMA NARAYAN MOHANTY VS ANU GARG,IAS	ADV. VS	// 0 //	
54	D-CONTC/37112/2025	JUMMA MASJID, BALASORE VS SAGIR,CHIEF EXECUTIVE OFFICER,ODISHA BOARD OF WAQF,CUTTACK	ADV. VS	// 0 //	
55	D-CONTC/37114/2025	KSHIROD KUMAR BEHERA VS PURNA CH.SETHI,DEO,MAYURBHANJ	ADV. VS	// 0 //	
56	D-CONTC/37115/2025	KUSHA NAYAK VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV. VS	// 0 //	AOD20240000216C202500018
57	D-CONTC/37117/2025	SUMITRA PARIDA	DILLIP KUMAR RAY	//	

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		VS	VS	()	
58	D-CONTC/37126/2025	DEBASISH SINGH,DIRECTOR,MUNICIPAL ADMINISTRATION,BBSR,KHURDA	ADV	//	AOD20240000216C202500020
		TAJUDDIN KHAN	ADV	//	
		VS	VS	()	
59	D-CONTC/37128/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV	//	AOD20240000216C202500019
		PRATAP CHANDRA PAIKARAY	ADV	//	
		VS	VS	()	
60	D-CONTC/37140/2025	BISWANATH TARAI, DISTRICT EDUCATION OFFICER,KHURDA	ADV.	//	
		PREMLAL NAIK	ADV.	//	
		VS	VS	()	
		GIRISH S.N,IAS		//	
61	D-CONTC/37144/2025	BHABANANDA MAZUMDAR	DEBADATTA MOHANTY	//	
		VS	VS	()	
62	D-CONTC/37149/2025	SHASHIKANT MISHRA,SENIOR DIVISIONAL FINANCE MANAGER,FA AND CAO,EAST COAST/RAILWAY,BBSR,KHORDHA	ADV.	//	
		RABINDRA MAHANANDIA	ADV.	//	
		VS	VS	()	
		ASWATHY S.,IAS		//	
63	D-CONTC/37151/2025	RAJ KISHORE SAHOO	ADV.	//	
		VS	VS	()	
		ASWATHY S.,IAS		//	
64	D-CONTC/37153/2025	JAYADEV SAHU	NIHAL RATH	//	
		VS	VS	()	
		AUROBINDA BEHERA,IAS		//	
65	D-CONTC/37154/2025	MITA RANI MAITY	Atul Tripathy	//	AOD20240000618C202500120
		VS	VS	()	
		USHA PADHEE, IAS		//	
66	D-CONTC/37205/2025	TAPAN KUMAR SETHI	SUBASH CHANDRA RATH	//	
		VS	VS	()	
		ASWATHY S.,COMM-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPT,BBSR,KHURDA		//	
67	D-CONTC/37208/2025	SUKANTA KUMAR BEHERA	SUBASH CHANDRA RATH	//	
		VS	VS	()	
		ASWATHY S.,COMM-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPT,BBSR,KHURDA		//	
68	D-CONTC/37214/2025	PRAKASH CHANDRA SETHI	SUBASH CHANDRA RATH	//	
		VS	VS	()	

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69	D-CRLA/28198/2025	ASWATHY S.,COMM-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPT,BBSR,KHURDA JYOTI RANJAN SWAIN @ LIPUN @ MADHABANAND	BEBASNAN DAS	CHoudwar /589 /2020 () //	
70	D-CRLA/28214/2025	PRAMOD KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /566 /2025 () //	
71	D-CRLA/28255/2025	SAILESH SHARDA PRASAD PANDEY VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	NCB BHUBANESWAR /2 /2020 () //	
72	D-CRLA/28257/2025	BIBHUTI @ NIRANJAN BEHERA VS STATE OF ODISHA	SWAGATIKA PANDA VS	KHUNTUNI /103 /2019 () //	
73	D-CRLA/28319/2025	GANESH ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BELTUKURI /61 /2024 () //	AOD20240000391C202500063
74	D-CRLMA/28295/2025	SHOGUN INFRA PROJECTS PVT. LTD., BBSR VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	AIR FIELD P.S. /345 /2024 () //	
75	D-CRLMC/28220/2025	KRISHNA NAYAK VS STATE OF ODISHA(VIG.)	SAMBIT SAMAL VS	CUTTACK VIGILANCE /4 /2025 () //	AOR20220001236C202500002
76	D-CRLMC/28237/2025	KHIROD KUMAR SAHOO @ SAHU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MANCHESWAR P.S. /127 /2021 () //	
77	D-CRLMC/28238/2025	ROHIT BEHERA @ ROHIT KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KAKATAPUR /195 /2025 () //	
78	D-CRLMC/28240/2025	KISHORE CHANDRA SAHU @ SRIDHAR @ KISHOR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAMBALPUR SADAR /116 /2003 () //	AOR20220001245C202500067
79	D-CRLMC/28242/2025	RICKY @ SANGRAM PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /275 /2025 () //	AOR20220003722C202500184

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80	D-CRLMC/28245/2025	JAYA PRAKASH SAHOO @ SAHU VS STATE OF ODISHA	RAJANIKANTA DASH VS	KESINGA /262 /2025 () //	
81	D-CRLMC/28247/2025	ABHISEK JENA @ ABHISHEK JENA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	KUMBHARAPARA /87 /2025 () //	
82	D-CRLMC/28248/2025	PRADIP KUMAR MOHAPATRA @ LIPU VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KUMBHARAPARA /88 /2025 () //	
83	D-CRLMC/28250/2025	NANDA @ S.K.ALLUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /11 /2013 () //	
84	D-CRLMC/28260/2025	ASHOK KHAMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /40 /2025 () //	
85	D-CRLMC/28261/2025	ASHOK KHAMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /167 /2017 () //	
86	D-CRLMC/28269/2025	AKBARI BIBI @ TUNTUNI BIBI VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	PATKURA /401 /2021 () //	AOD20240000656C202500033
87	D-CRLMC/28270/2025	PRADEEPTA KUMAR ROUT VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //	
88	D-CRLMC/28273/2025	SANGRAM KESHARI PATRO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //	
89	D-CRLMC/28274/2025	IMRAN KHAN VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	PATKURA /400 /2021 () //	AOD20240000656C202500032
90	D-CRLMC/28287/2025	SAMIRUDDIN KHAN VS STATE OF ODISHA	ASISH MISHRA VS	CUTTACK SADAR /674 /2024 () //	
91	D-CRLMC/28291/2025	DAGARA MAHANANDA	AMITAV TRIPATHY	KANTAMAL /74 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/28298/2025	SUBIR RANJAN SAHU	DEBASIS BISWAL	MAHILA (BERHAMPUR) /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/28310/2025	JAYAGURU ROUT	RABINDRA NATH PRUSTY	TIGIRIA /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/28318/2025	SAHENAJI BEGUM	DURGA PRASAD JENA	/ /0	
		VS	VS	()	
		THE EXECUTIVE MAGISTRATE, CUTTACK		//	
95	D-CRLMC/28320/2025	JHASKETAN DASH	PRASANTA KUMAR ROUSTRAY	BARGARH /116 /2025	AOD20240000391C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/28278/2025	SOUMITRA PUJARI @ SOUMITRI PUJARI	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		KABITA PUJARI		//	
97	D-CRLMP/28283/2025	SASMITA PRADHAN	JAYADEBA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/28292/2025	HEMANTA KUMAR SAHOO	DEBASIS MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/28301/2025	KASIS BEGUM	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/28304/2025	Z ENGINEERS CONSTRUCTION PVT. LTD.,KHURDA	ABHINANDAN PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/28305/2025	SUSHIL KUMAR SAHOO @ GANESH	PRNOY MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/28306/2025	DR AMIYA RANJAN BARIK	SOUBHAGYA SWAIN	NISCHINTAKOILI /33 /2025	AOR20220001296C202500066
		VS	VS	()	

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103	D-CRLREV/28201/2025	STATE OF ODISHA SANKAR MEHER VS	JUGAL KISHORE PANDA VS	// SUBALAYA /19 /2025 ()	
104	D-FAO/37145/2025	STATE OF ORISSA OFFICER IN CHARGE(TP CELL), M/S. ORIENTAL INSURANCE CO. LTD., BBSR VS	URMNEIBALADIPABBSR VS	// // ()	
105	D-JCRLA/28193/2025	ANUSAYA GHESRA JIBARDHAN @ KUNA PRADHAN VS	ADV. VS	HEMGIR /33 /2023 ()	
106	D-JCRLA/28194/2025	STATE OF ODISHA BIPRA CHARAN NAYAK VS	ADV. VS	SARANGADA /53 /2022 ()	
107	D-JCRLA/28195/2025	STATE OF ODISHA ANANDA MAJHI VS	ADV. VS	BHASMA /197 /2022 ()	
108	D-JCRLA/28196/2025	STATE OF ODISHA PRADEEP PRADHAN VS	ADV. VS	DHENKANAL SADAR /585 /2021 ()	
109	D-JCRLA/28197/2025	STATE OF ODISHA TIKILI NAYAK VS	ADV VS	CAPITAL P.S. /323 /2023 ()	
110	D-MATA/37155/2025	STATE OF ORISSA SUMITRA BEHERA VS	MONOMOY BASU VS	// // ()	
111	D-RPFAM/37098/2025	JAGANANDAN BARIK NIBEDITA MOHANTY VS	BISWANATH PATNAIK VS	// // ()	
112	D-RSA/37028/2025	KEDARNATH PATTNAYAK SULOCHANA HAZARI VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220003528C202500003
113	D-RSA/37038/2025	BASANTA KUMAR DORA SITARAM SAHU VS	DWARIKA PRASAD MOHANTY VS	// // ()	
		GOLAPI SA		//	

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114	D-RSA/37040/2025	DUKALU MEHER VS GOLAPI SA	DWARIKA PRASAD MOHANTY VS	// 0 //	
115	D-RSA/37042/2025	JAGADISH MEHER VS GOLAPI SA	DWARIKA PRASAD MOHANTY VS	// 0 //	
116	D-RSA/37044/2025	CHATUR MEHER VS GOLAPI SA	DWARIKA PRASAD MOHANTY VS	// 0 //	
117	D-RSA/37127/2025	SATYABADI SADANGI VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //	
118	D-RSA/37131/2025	PRADYUMNA MOHANTY VS NISARUL HAQUE	NIRANJAN LENKA VS	// 0 //	
119	D-RSA/37165/2025	SAHAJAN BEGUM VS BHARAT GOUD @ JAJARIA	BHASKAR CHANDRA PANDA VS	// 0 //	
120	D-RSA/37190/2025	SUBRAT KUMAR MOHANTY VS NARAYAN ROUT	JAGAJIBAN PRADHAN VS	// 0 //	
121	D-STREV/37129/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED,ANGUL	SUNIL MISHRA,S.C VS	// 0 //	AOR20220001381C202500009
122	D-STREV/37137/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED,ANGUL	SUNIL MISHRA,S.C VS	// 0 //	AOR20220001381C202500010
123	D-TRP(C)/37067/2025	PUSPANJALI SAHOO VS BHUPATI BHUSAN SAHOO	SAUMYA RANJAN PRADHAN VS	// 0 //	AOD20240000490C202500018
124	D-TRP(C)/37094/2025	RATNAKANTI DALABEHERA VS RANJAN SAMAL	AMITAV TRIPATHY VS	// 0 //	
125	D-WA/37016/2025	STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000172C202500369

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-WA/37076/2025	KAMAL LOCHAN DALEI RAJASHREE GAJENDRA	LAXMAN PRADHAN	//	
		VS	VS	0	
127	D-WP(C)/37003/2025 WP(C)/25232/2025	DISTRICT SUB REGISTRAR, KHORDHA M/S. PARITOSH SERVICES AGENCY, CUTTACK	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
128	D-WP(C)/37005/2025 WP(C)/25346/2025	NOTIFIED AREA COUNCIL, REMUNA, BALASORE JAGYASENI MISSION SHAKTI FEDERATION PF PATTSUMENDRA BHARUKENDBRAPARA		//	
		VS	VS	0	
129	D-WP(C)/37006/2025	STATE OF ODISHA PRADYUMNA KUMAR PRAHARAJ	AMIT PRASAD BOSE	//	
		VS	VS	0	
130	D-WP(C)/37007/2025	STATE OF ODISHA DEBENDRA NATH DHAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
131	D-WP(C)/37008/2025	STATE OF ODISHA SATYANARAYAN BADU	AMIT PRASAD BOSE	//	
		VS	VS	0	
132	D-WP(C)/37009/2025	STATE OF ODISHA SUPREME TASK GENERAL HOSPITAL AND NETRANIRBITAM, BILAMPAL	MOHANTY	//	
		VS	VS	0	
133	D-WP(C)/37010/2025	STATE OF ODISHA PRADIPTA KUMAR DASH	AMIT PRASAD BOSE	//	
		VS	VS	0	
134	D-WP(C)/37011/2025	STATE OF ODISHA MAHENDRA KUMAR BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
135	D-WP(C)/37012/2025	STATE OF ODISHA RANAJEET DASH	NIRA SUNDAR PANDA	//	
		VS	VS	0	
136	D-WP(C)/37013/2025	STATE OF ODISHA HIMADRI UPASANA DASH	NIRA SUNDAR PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/37015/2025	STATE OF ODISHA DR.PURNA CHANDRA BARAL VS	HRUDANANDA MOHAPATRA VS	// // 0	
138	D-WP(C)/37017/2025	STATE OF ODISHA KARAMATALI KHAN VS	NIKUNJA KUMAR ROUT VS	// // 0	
139	D-WP(C)/37018/2025	STATE OF ODISHA M/S. JAGAMOHAN PRADHAN, ANUGUL VS	UMESH KUMAR LENKA VS	// // 0	
140	D-WP(C)/37019/2025	CHIEF GENERAL MANAGER (O AND M), O.P.T.C.L., BBSR SANTOSH KUMAR THATOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
141	D-WP(C)/37020/2025	STATE OF ODISHA SANTILATA SAHOO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
142	D-WP(C)/37022/2025	STATE OF ODISHA KALYANI MALLICK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
143	D-WP(C)/37023/2025	STATE OF ODISHA S.VENKATESWAR RAO VS	SURYA NARAYAN SATAPATHY VS	// // 0	
144	D-WP(C)/37024/2025	UNION OF INDIA BHUPENDRA BUDA VS	PABITRA KUMAR DUTTA VS	// // 0	
145	D-WP(C)/37025/2025	STATE OF ODISHA BARUNAGADIA GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS	PRAMOD KUMAR ROUT VS	// // 0	
146	D-WP(C)/37029/2025	STATE OF ODISHA HEMALATA SWAIN VS	PRAMOD KUMAR ROUT VS	// // 0	
147	D-WP(C)/37030/2025	ARNAPURNA NAIK MATHANI GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS	PRAMOD KUMAR ROUT VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/37031/2025 WP(C)/25371/2025	SWADESH KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
149	D-WP(C)/37032/2025	HALENDRA KUMAR SAHU VS UNION OF INDIA	SATEESH KUMAR SAGAR VS	// 0 //	AOR20220001390C202500056
150	D-WP(C)/37033/2025	GRAM PANCHAYAT LEVEL FEDERATION, BHODARA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
151	D-WP(C)/37034/2025	TAPAS KUMAR ACHARYA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202500027
152	D-WP(C)/37035/2025	PRADIPTA KISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202500028
153	D-WP(C)/37036/2025	SAISAKTI GPL MAHILA SANGA NAMPO, BALASORERAMA CHANDRA JENA VS STATE OF ODISHA	VS	// 0 //	
154	D-WP(C)/37037/2025	LAXMI NARAYAN NARI SANGHA PASCHIMBARD, BALASORE VS STATE OF ODISHA	RAMACHANDRA JENA VS	// 0 //	
155	D-WP(C)/37041/2025	MAHAMAYA MAHASANGHA , BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
156	D-WP(C)/37043/2025	MADHUBASANTI MAHASANGHA, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
157	D-WP(C)/37045/2025	HIMANSHU SEKHAR NANDA VS STATE OF ODISHA	ADITYA NARAYAN RAY VS	// 0 //	
158	D-WP(C)/37046/2025	BISWASHAKTI MAHASANGHA MISSION SHAKTI FEDERATION, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
159	D-WP(C)/37047/2025	RAJPUR GRAMA PANCHAYAT LEVEL FEDERATION, BALAKORISH	VS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/37048/2025	SUBARNAREKHA MAHILA SANGHA, SIKHARPUR, BALASOR	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/37049/2025	HAREKRUSHNA SWAIN	BIBHUTI BHUSAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/37050/2025	BARDHANPUR GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/37051/2025	KAILASH NAIK	VIVASWAT MOHAPATRA	//	AOR20220001551C202500005
		VS	VS	0	
		COLLECTOR, KHORDHA		//	
164	D-WP(C)/37052/2025	M/S PRIYANKA ENTERPRISES	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500113
		VS	VS	0	
		THE CHIEF COMMISSIONER CT AND GST		//	
165	D-WP(C)/37053/2025	LAXMIDHAR BEHERA	JAJATI KISHORE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/37054/2025	JAGRUTI MAHILA MAHASANGHA, BALESWAR	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/37055/2025	MUKULISI GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/37056/2025	NATAKATA GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/37057/2025	RAMACHANDRA GIRI	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/37058/2025	GOKUL CHANDRA PRADHAN	RANJIT MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/37059/2025	STATE OF ODISHA M/S ADMINISTRATOR NESCO UTILITY, BALASORE	SRIMAN ARPIT MOHANTY	// //	
		VS	VS	0	
172	D-WP(C)/37061/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA PAUNSKULI GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE		// //	
		VS	VS	0	
173	D-WP(C)/37062/2025	STATE OF ODISHA GADAPADA GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE		// //	
		VS	VS	0	
174	D-WP(C)/37063/2025	STATE OF ODISHA HEMAKANTA DHAUNDIA	SAROJA KANTA SAMAL	// //	
		VS	VS	0	
175	D-WP(C)/37064/2025	STATE OF ODISHA KAINAGARI GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE		// //	
		VS	VS	0	
176	D-WP(C)/37065/2025	STATE OF ODISHA RATHA PURUSOTTAMPUR GRAMA PANCHAYAT LEVEL FEDERATION, PURI	ANUPRIYA KANARATHA PURUSOTTAMPUR GPLF, PURI	// //	
		VS	VS	0	
177	D-WP(C)/37066/2025	STATE OF ODISHA JASUAPUR GRAMA PANCHAYAT LEVEL FEDERATION, PURI	ANUPRIYA SENAPATI	// //	
		VS	VS	0	
178	D-WP(C)/37068/2025	STATE OF ODISHA POPARANGA GRAMA PANCHAYAT LEVEL FRDERATION, PURI	ANUPRIYA SENAPATI, PURI	// //	
		VS	VS	0	
179	D-WP(C)/37069/2025	STATE OF ODISHA M/S LAXMI COLD STORAGE	ITISHREE TRIPATHY	// //	AOD20220003503C202500003
		VS	VS	0	
180	D-WP(C)/37070/2025	ADDITIONAL COMMISSIONER OF STATE TAX APPEAL M/S NATH JEE ENTERPRISES	ITISHREE TRIPATHY	// //	AOD20220003503C202500004
		VS	VS	0	
181	D-WP(C)/37071/2025	ADDITIONAL COMMISSIONER OF STATE TAX APPEAL JAGANNATHPUR GRAMA PANCHAYAT LEVEL FEDERATION, PURI	ANUPRIYA SENAPATI	// //	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/37072/2025	SOMPUR GRAMA PANCHAYAT LEVEL FRDERATION VS STATE OF ODISHA	SOMPUR G.P.L.F., PURI VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/37073/2025	RUPADEIPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	RUPADEIPUR DAYA SENAPATI VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/37074/2025	PANIDOLA GRAMA PANCHAYAT LEVEL FRDERATION VS STATE OF ODISHA	PANIDOLA SENAPATI VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/37075/2025	TEISIPUR GRAMA PANCHAYAT LEVEL FRDERATION VS STATE OF ODISHA	TEISIPUR G.P.L.F., PURI VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/37077/2025	HATASAHU GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	HATASAHU DAYA SENAPATI VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/37078/2025	BHIMDASPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUNANTA KUMAR BARAL VS STATE OF ODISHA	// 0 //	AOR20220001297C202500253
188	D-WP(C)/37079/2025	SARASWATIPUR GRAMA PANCHAYAT LEVEL FRDERATION VS STATE OF ODISHA	SARASWATI SENAPATI VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/37080/2025	DHARANIDHAR SAHU VS TAHASILDAR, ATTABIRA	DILIP KUMAR SAHU VS TAHASILDAR, ATTABIRA	// 0 //	AOR20220001727C202500104
190	D-WP(C)/37081/2025	MAA BARAL DEVI BLOCK FEDERATION VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOD20240000333C202500083
191	D-WP(C)/37082/2025	ORAKALA GRAMA PANCHAYAT LEVEL FRDERATION VS STATE OF ODISHA	ORAKALA SENAPATI VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/37083/2025	GOBINDAPUR GRAMA PANCHAYAT LEVEL FRDERATION VS STATE OF ODISHA	GOBINDA SENAPATI VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/37085/2025	BHAKTA BALLABHA BATAKRISHNA MISHRA	SANGRAM JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/37086/2025	LAXMIDHAR SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/37087/2025	PANCHASHAKTI GPLF, BALASORE	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/37088/2025	CHAITANYA SAHOO	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA(VIG.)		//	
197	D-WP(C)/37089/2025	GOPAL CHANDRA DHARAMOHAPATRA	RABI NARAYAN MISHRA - 2	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/37090/2025	BINAPANI BARIK	KHETRAMOHAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/37091/2025	SUKANYA DISTRICT MISSION SHAKTI FEDERATION	<del>BALBIR DASH</del>	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/37092/2025	PRAVAT CHANDRA BEHERA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		UTKAL UNIVERSITY BBSR		//	
201	D-WP(C)/37093/2025	SUDIPTA CHAND	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/37095/2025	ROJALIN MOHANTY	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/37096/2025	SANJOG FEDERATION GROUP, PATRAPADA, BALESHWAR	<del>PRATIK DASH</del>	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/37099/2025	TAPAS MAJHI @ TAPAS KUMAR MAJHI	SUNIL KUMAR SWAIN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/37100/2025	STATE OF ODISHA SAROJININAIDU A.O., BALASORE VS	RAMA CHANDRA JENA VS	// // ()	
206	D-WP(C)/37102/2025	STATE OF ORISSA SANJEEB KUMAR NAIK VS	ADYASIDHI MISHRA VS	// // ()	
207	D-WP(C)/37103/2025	STATE OF ODISHA BABA CHANDRA CHUDESWAR MAHILA MAHASANGHAN, BALASORE VS	RAMA CHANDRA JENA VS	// // ()	
208	D-WP(C)/37104/2025	STATE OF ORISSA PRADIP KUMAR DASH VS	PRAVASHA PUJAREE PARIDA VS	// // ()	
209	D-WP(C)/37105/2025	STATE OF ODISHA DIVYAJYOTI MISSION SHAKTI FEDERATION VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500084
210	D-WP(C)/37106/2025	STATE OF ODISHA MATRUSHAKTI BLOCK LEVEL FEDERATION VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500085
211	D-WP(C)/37107/2025	STATE OF ODISHA KASHMIRA BLOCK LEVEL FEDERATION VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500087
212	D-WP(C)/37108/2025	STATE OF ODISHA SWAYAM SHAKTI BLOCK LEVEL FEDERATION VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500086
213	D-WP(C)/37109/2025	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	JANAKI KANTA MAHAPATRA VS	// // ()	
214	D-WP(C)/37110/2025	STATE OF ODISHA M/S ANJANI TRAVELS VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202500063
215	D-WP(C)/37111/2025	COMMISSIONER OF CT AND GST CHAMARGAN, G.P.STARIA MAHILA SANGHA, JALESBARI VS	SPRATIK DASH VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/37113/2025	NALINI KANTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
217	D-WP(C)/37116/2025	KEDRAYAN GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
218	D-WP(C)/37118/2025	DEEPAK KISHORE GOKHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
219	D-WP(C)/37119/2025	DAGARA GPLF MAHASANGHA, BALESWAR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
220	D-WP(C)/37120/2025	SUDHIR KUMAR KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/37121/2025	BASULIMATA WOMEN FEDERATION, M.D.NARGARIPATNA, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
222	D-WP(C)/37122/2025	LATANGINI SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
223	D-WP(C)/37123/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	SEETARAM JENA VS	// 0 //	
224	D-WP(C)/37124/2025	PARTHA PATTNAYAK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
225	D-WP(C)/37125/2025	KALICO KALYANI MAHILA SANGHA, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
226	D-WP(C)/37130/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
227	D-WP(C)/37132/2025	RABINDRA NATH MOHANTY	NITYANANDA PANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/37133/2025	MADHUSUDANPUR GRAM PANCHAYAT LEVEL FEDERATION, CHANDRA PANDA	BARAN CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/37134/2025	KAILASH PRASAD AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/37135/2025	UNION OF INDIA	KAIBALYA PANDA	//	
		VS	VS	0	
		BATA KRISHNA PARIDA		//	
231	D-WP(C)/37136/2025	RAJESH KUMAR BISWAL	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/37138/2025	MULISING GRAM PANCHAYAT LEVEL FEDERATION, CHANDRA PANDA	BARAN CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/37139/2025	AVIJIT PRATI HAR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/37142/2025	SUSHANTA KUMAR DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/37143/2025	GAUTAM PIPLANI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/37146/2025	MAHUMUHANA GRAM PANCHAYAT LEVEL FEDERATION, CHANDRA PANDA	BARAN CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/37147/2025	TRILOCHAN SAHA	SK. ZAFARULLA	//	
		VS	VS	0	
		CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED, KEONJHAR		//	
238	D-WP(C)/37148/2025	SURENDRA GUPTA	AMIT PRASAD BOSE	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/37150/2025	STATE OF ODISHA GAYATRI DEVI AGRAWAL VS	AMIT PRASAD BOSE VS	// // ()	
240	D-WP(C)/37152/2025	STATE OF ODISHA AJODHYA GRAM PANCHAYAT LEVEL FEDERATION VS	ABUNISACHARANA BEHERA VS	// // ()	
241	D-WP(C)/37156/2025	STATE OF ODISHA KALPANA MAHASANGHA KIREI G.P. SADAR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500093
242	D-WP(C)/37158/2025	STATE OF ODISHA BARAGADA G.P.L.F, SADAR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500082
243	D-WP(C)/37159/2025	STATE OF ODISHA BIRBIRA G.P.L.F, SADAR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500081
244	D-WP(C)/37160/2025	STATE OF ODISHA KULTA G.P.L.F, SADAR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500083
245	D-WP(C)/37162/2025	STATE OF ODISHA MASNIKANI G.P.L.F, SADAR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500095
246	D-WP(C)/37163/2025	STATE OF ODISHA MAHASHAKTI FEDERATION, BHASMA VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500094
247	D-WP(C)/37164/2025	STATE OF ODISHA MAJHAPADA G.P.L.F, SADAR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500096
248	D-WP(C)/37166/2025	STATE OF ODISHA KIRAN MAHASANGHA LEDHIMANG G.P SADAR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500084
249	D-WP(C)/37168/2025	STATE OF ODISHA BALAKRUSHNA BIHARI VS	SRIKANTA MAHUNTA VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/37169/2025	MAA SARASWATI PANCHAYAT FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202500087
251	D-WP(C)/37170/2025	SUSANTA KUMAR JENA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS VS	// 0 //	
252	D-WP(C)/37171/2025	OMM FEDERATION, DEULI GP, SADAR BLOCK, SUNDAJARA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202500091
253	D-WP(C)/37173/2025	ARCHANA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
254	D-WP(C)/37174/2025	LITAN KUMAR SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS VS	// 0 //	
255	D-WP(C)/37175/2025	HATAMALA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
256	D-WP(C)/37176/2025	MAHAKALABASTA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
257	D-WP(C)/37177/2025	STATE OF ODISHA VS MUKUNDA BAG	SURYA NARAYAN PATNAIK,A.G.A VS VS	// 0 //	LOD20240000172C202500371
258	D-WP(C)/37178/2025	BALIPUT GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
259	D-WP(C)/37179/2025	STATE OF ODISHA VS SARAT CHANDRA PANDA	SURYA NARAYAN PATNAIK,A.G.A VS VS	// 0 //	LOD20240000200C202500388
260	D-WP(C)/37180/2025	STATE OF ODISHA VS SIDHESWAR PUNJI	SURYA NARAYAN PATNAIK,A.G.A VS VS	// 0 //	LOD20240000200C202500387
261	D-WP(C)/37181/2025	JENADIEPUR G.P.LEVEL FEDERATION, CUTTACK	SUKANTA KUMAR DALAI	//	

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**FILING REPORT AS ON :11/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/37183/2025	CHANDAN PRASAD MOHANTY	SUBASH CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/37184/2025	SHESHANSHU BHUSAN DASH	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/37185/2025	PRATAP KUMAR PRADHAN	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/37186/2025	DHURUSIA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/37187/2025	BADANAUPUT G.P.LEVEL FEDERATION, CUTTACK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/37188/2025	SATYAPADA SHARMA	BIJAYA KUMAR RAGADA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/37189/2025	CHANDBALI BLOCK LEVEL FEDERATION-1, CHANDBALI	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/37191/2025	MANORAMA MISHRA	ATUL TRIPATHY	//	AOD20240000618C202500119
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/37192/2025	GOPAL KRUSHAN MISHRA	SABYASACHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/37193/2025	TIGIRIA BLOCK LEVEL FEDRATION, CUTTACK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/37194/2025	NUASASAN GRAMA PANACHAYAT LEVEL FEDERATION, NUASASAN	HONRUDASASINGH TIJIPURI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/37195/2025	STATE OF ODISHA LAHANDABUD GPLF, SADAR BLOCK, SUNDARGARH	Rajiv K. Mahanta	// // 0	AOR20220001662C202500090
274	D-WP(C)/37196/2025	STATE OF ODISHA SALEIPALI GPLF, SADAR BLOCK, SUNDARGARH	Rajiv K. Mahanta	// // 0	AOR20220001662C202500085
275	D-WP(C)/37197/2025	STATE OF ODISHA BINIT BASANT DUNG DUNG	PRASANTA KUMAR SATAPATHY	// // 0	
276	D-WP(C)/37198/2025	STATE OF ODISHA JIBAN JYOTI FEDERATION, KARLA GP, SUNDARGARH	Rajiv K. Mahanta	// // 0	AOR20220001662C202500086
277	D-WP(C)/37199/2025	STATE OF ODISHA SAHAJPUR GRAMA PANACHAYAT LEVEL FEDERATION (SABARPUR GP), PURI	PRASANTA KUMAR DALAI	// // 0	
278	D-WP(C)/37201/2025	STATE OF ODISHA ACHALACOTO GRAM PANCHAYAT LEVEL FEDERATION (KANTAKOT GP), PURI	PRASANTA KUMAR DALAI	// // 0	
279	D-WP(C)/37202/2025	STATE OF ODISHA KINJIRMA GPLF, SADAR BLOCK, SUNDARGARH	Rajiv K. Mahanta	// // 0	AOR20220001662C202500089
280	D-WP(C)/37204/2025	STATE OF ODISHA DAHIPUR G.P.LEVEL FEDERATION, CUTTACK	SUKANTA KUMAR DALAI	// // 0	
281	D-WP(C)/37206/2025	STATE OF ODISHA KNOWLEDGE TRUST, KHORDHA	JANMEAJAYA DASH	// // 0	
282	D-WP(C)/37207/2025	COMMISSIONER OF INCOME TAX, HYDERBAD BIRAPURUSOTTAMPUR GRAMA PANACHAYAT LEVEL FEDERATION (BIRAPURUSOTTAMPUR GPLF), PURI	PRASANTA KUMAR DALAI	// // 0	
283	D-WP(C)/37209/2025	STATE OF ODISHA BALIA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	KRUSHNA MOHANTY	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/37210/2025	MANGALPUR GRAMA PANACHAYAT LEVEL FEDERATION (MANGALPUR GRLF), PURI VS STATE OF ODISHA	TONI MANGSARACHIL	// 0 //	
285	D-WP(C)/37211/2025	SARANKULA GRAMA PANCHAYAT LEVEL FEDERATION (SARANKULA GRAMA PANCHAYAT) VS STATE OF ODISHA	MINATI TRIPATHY	// 0 //	
286	D-WP(C)/37212/2025	GOPALPUR GRAMA PANCHAYAT LEVEL FEDERATION (GOPALPUR GRAMA PANCHAYAT) VS STATE OF ODISHA	MINATI TRIPATHY	// 0 //	
287	D-WP(C)/37213/2025	SANJULATA @ SANJURANI DASHADHIKARI VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	AKSHAYA KUMAR NAYAK	// 0 //	
288	D-WP(C)/37215/2025	DISTRICT LEVEL WSHG FEDERATION, DHENKANAL (DHEENKANAL WSHG FEDERATION) VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY	// 0 //	
289	D-WP(C)/37216/2025	LODHACHUA GRAMA PANCHAYAT LEVEL FEDERATION (LODHACHUA GRAMA PANCHAYAT) VS STATE OF ODISHA	TONI AV TRIPATHY	// 0 //	
290	D-WP(C)/37217/2025	KARANJIA GRAM PANCHAYAT LEVEL FEDERATION (KARANJIA GRAM PANCHAYAT) VS STATE OF ODISHA	GOPI KRISHNA MOHANTY	// 0 //	
291	D-WP(C)/37218/2025	KANDAPADA GRAMA PANCHAYAT LEVEL FEDERATION (KANDAPADA GRAMA PANCHAYAT) VS STATE OF ODISHA	TONI AV TRIPATHY	// 0 //	
292	D-WP(C)/37219/2025	PAMASARA GRAMA PANACHAYAT LEVEL FEDERATION (PAMASARA GRAMA PANCHAYAT), PURI VS STATE OF ODISHA	TONI PADMASARACHIL	// 0 //	
293	D-WP(C)/37220/2025	GADABANIKILO GRAMA PANCHAYAT LEVEL FEDERATION (GADABANIKILO GRAMA PANCHAYAT) VS STATE OF ODISHA	TONI AV TRIPATHY	// 0 //	
294	D-WP(C)/37221/2025	ITAMATI GRAMA PANCHAYAT LEVEL FEDERATION (ITAMATI GRAMA PANCHAYAT) VS STATE OF ODISHA	MINATI TRIPATHY	// 0 //	
295	D-WP(C)/37222/2025	SOUMYA RANJAN BESHRA	MANOJ VERMA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/37223/2025	LENKUDIPADA GRAMA PANCHAYAT LEVEL FEDERATION, NALPAGARH	MINAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/37224/2025	PATRIPAL GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	SRISHNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/37225/2025	BHARATIPUR GRAMA PANACHAYAT LEVEL FEDERATION (BHRATIPUR), PURI	DEBPRASAD SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/37226/2025	BAJRAKOT GRAMA PANCHAYAT LEVEL FEDERATION, NALPAGARH	MINAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/37227/2025	MAJHIAKHANDA GRAMA PANCHAYAT LEVEL FEDERATION, TRAPAGARH	MINAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/37228/2025	CHAMPATIPUR GRAMA PANCHAYAT LEVEL FEDERATION, NALPAGARH	MINAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/37229/2025	CHAMPAGARH GRAMA PANCHAYAT LEVEL FEDERATION, NALPAGARH	MINAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/37230/2025	DISTRICT LEVEL FEDERATION MISSION SHAKTI OF SUBHADUNI, BALASORE	RAJENDRA KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/37231/2025	TELPAPALI GRAMPANCHAYAT STARIYA SANGHA, RAMSORE	RAMSORENDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/37232/2025	CHAMPAPEDI GRAMA PANCHAYAT LEVEL FEDERATION, NALPAGARH	MINAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/37233/2025	HARIPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	SRISHNA MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/37234/2025	STATE OF ODISHA BADAPANDUSARA GRAMA PANCHAYAT LEVEL FEDERATION PATNAGARH	VS	// // ()	
308	D-WP(C)/37235/2025	STATE OF ODISHA BAUNSGADA GRAMA PANCHAYAT LEVEL FEDERATION WARIPTARM	VS	// // ()	
309	D-WP(C)/37236/2025	STATE OF ODISHA SANJOG BLOCK MISSION SHAKTI, MAHASANGHA, SUBALAKHTA ROUSTRAY	VS	// // ()	
310	D-WPCRL/28208/2025	STATE OF ODISHA BASUDEB TRIPATHY	JANMEJAYA KATIKIA	// // /0 ()	
311	D-ABLAPL/28199/2025 ABLAPL/10834/2025	STATE OF ODISHA RAHUL JUED @ GHASI JUED	AMITAV TRIPATHY	// // // ()	
312	D-ABLAPL/28200/2025 ABLAPL/10827/2025	STATE OF ODISHA LAXMAN BEHERA @ LAKSHMAN BEHERA	AMITAV TRIPATHY	// // // ()	
313	D-ABLAPL/28202/2025 ABLAPL/10833/2025	STATE OF ODISHA MD. MUDDASIL @ MD.MUDDASIR	KURESH PRASAD DASH	// // // ()	
314	D-ABLAPL/28205/2025	STATE OF ODISHA SANGRAM KESHARI BEHERA	YUVRAJ PAREKH	// // // /0 ()	
315	D-ABLAPL/28206/2025	STATE OF ODISHA ROJIS PRADHAN @ RAJESH PRADHAN	JAYANTA KUMAR PADHI	// // // ()	
316	D-ABLAPL/28209/2025	STATE OF ODISHA SUKANTI DEI	SAROJ KUMAR PADHI	// // // /0 ()	
317	D-ABLAPL/28210/2025	STATE OF ODISHA JAMESH GOCHHAYAT @ JAMESH CHANDRA GOCHHAYAT	SAWIT MOHANTY	// // // /0 ()	
		STATE OF ODISHA		//	

AOR20220001390C202500055

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/28212/2025	MANAS RANJAN JENA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	TIGIRIA /182 /2025 () //	
319	D-ABLAPL/28213/2025	JAYANTA KUMAR MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	KHAIRA /252 /2025 () //	
320	D-ABLAPL/28215/2025	ERSAD ALLI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /771 /2023 () //	
321	D-ABLAPL/28217/2025	TOPILAL MAJHI @ DAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	BODEN /190 /2025 () //	
322	D-ABLAPL/28218/2025	BISWARANJAN NAYAK @ BISWARANJAN MAHARANJAN VS STATE OF ODISHA	BISHWARANJAN SAHU VS	JAGATPUR /467 /2025 () //	
323	D-ABLAPL/28221/2025	MANORANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /310 /2025 () //	AOR20220003722C202500182
324	D-ABLAPL/28223/2025	PRATAP KISHORE PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LAXMISAGAR P.S. /469 /2025 () //	
325	D-ABLAPL/28224/2025	KAMALAKANTA NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	BANSADA /237 /2025 () //	
326	D-ABLAPL/28225/2025	SANA @ SARANGADHARA DEHURY VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /100 /2020 () //	
327	D-ABLAPL/28228/2025	ROCKY @ SANGRAM KISHORE MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /823 /2025 () //	
328	D-ABLAPL/28231/2025	LOTAN @ KARAMAT KHAN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA PS /236 /2025 () //	AOR20220001563C202500050
329	D-ABLAPL/28232/2025	TANMAYAKANTA PANDA	BISWARANJAN DALAI	JAGATSINGPUR /488 /2025	AOR20220003722C202500183

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/28233/2025	BIJU SAHOO	CHIRANJIB ROUT	TALCHER TOWN /792 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/28234/2025	ABINASH JENA @ PAPANI JENA	GOURAV DASH	NIKIRAI /324 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/28236/2025	GHANA RANA	PRASANTA KUMAR SENAPATI	BALLIGUDA /75 /2024	AOR20220004018C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/28239/2025	N. ADITYA KUMAR CHOUDHURY	HARAPRASAD PANDA	BRAHMANITARANG /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/28244/2025	SUJAL SWAIN	ARUN KUMAR BUDHIA	DHARMASALA /552 /2025	AOD20240000603C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/28251/2025	AKSHYA BEHERA @ AKHEYA	TANMAYA KUMAR MOHANTY	CAPITAL P.S. /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/28252/2025	KAILASH CHANDRA BEHERA @ KAILASH BEHERA	SANJAY KUMAR BEHERA	ANGUL TOWN /859 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/28253/2025	PRAFULLA BAG	RAMDAS ACHARY	BIJEPUR /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/28256/2025	HASAN KUMAR PARIDA	SUKANTA KUMAR PANDA	DHENKANAL SADAR /724 /2025	AOR20220002403C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/28258/2025	ITIBRATA NATH	DEEPAK KU SAHOO	JAKHAPURA /134 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/28259/2025	BACHAN SAHU	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /233 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/28262/2025	STATE OF ODISHA KUNA BANKA VS	DIPTI RANJAN BHOKTA VS	// POTTANGI /58 /2025 ()	
342	D-ABLAPL/28263/2025	STATE OF ODISHA KALICHARAN BEHERA VS	SURYAKANTA DASMOHAPATRA VS	// SINGLA /166 /2021 ()	AOR20220004152C202500021
343	D-ABLAPL/28264/2025	STATE OF ODISHA RANU SAHOO VS	AMULYA RATNA PANDA VS	// BINJHARPUR /357 /2025 ()	
344	D-ABLAPL/28267/2025	STATE OF ODISHA BIDUKAR @ BIJUKAR SWAIN VS	DHARMENDRA SETHY VS	// NILGIRI /354 /2025 ()	
345	D-ABLAPL/28268/2025	STATE OF ODISHA ABHIMANYU SAHOO VS	AMULYA RATNA PANDA VS	// //0 ()	
346	D-ABLAPL/28275/2025	STATE OF ODISHA SRIMATI DAS VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500200
347	D-ABLAPL/28276/2025	STATE OF ODISHA SATYAJIT NAYAK @ DIPU VS	SANDEEP RAJ PANDA VS	// TANGI /135 /2025 ()	
348	D-ABLAPL/28277/2025	STATE OF ODISHA NILAMANI SAHOO @ KALIA SAHOO VS	JUGALA KISHORE PANDA VS	// PARJANG /355 /2025 ()	
349	D-ABLAPL/28279/2025	STATE OF ODISHA SATYAJIT NAYAK @ DIPU VS	SANDEEP RAJ PANDA VS	// TANGI /117 /2025 ()	
350	D-ABLAPL/28281/2025	STATE OF ODISHA SUMITRA OJHA VS	BIBHUTI RANJAN MOHANTY VS	// KHANDAGIRI P.S. /516 /2025 ()	
351	D-ABLAPL/28282/2025	STATE OF ODISHA KULU NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// KHANDAGIRI P.S. /626 /2025 () //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/28288/2025	SAGAR BASANTI @ VIRAJ VS STATE OF ODISHA	SARAT KUMAR JENA VS	CRR1 /228 /2025 () //	
353	D-ABLAPL/28290/2025	BIJAYA KUMAR MAHALIK @ BIJAYA MOHALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SORO /706 /2025 () //	
354	D-ABLAPL/28294/2025	BABULI @ MITRABHANU PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BARKOTE /79 /2025 () //	
355	D-ABLAPL/28299/2025	RAJENDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	AGARAPADA /150 /2025 () //	
356	D-ABLAPL/28300/2025	MD NADIM VS STATE OF ODISHA	BISWABHUSAN DAS VS	BANGOMUNDA /54 /2025 () //	
357	D-ABLAPL/28302/2025	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI SADAR /497 /2025 () //	
358	D-ABLAPL/28303/2025	ARJUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /88 /2025 () //	
359	D-ABLAPL/28311/2025	NRUSINGHA CH. JENA @ SARAT CH. JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KONARK /36 /2025 () //	
360	D-ABLAPL/28313/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /396 /2025 () //	
361	D-ABLAPL/28314/2025	BHAGABANA NAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BIJEPUR /154 /2025 () //	AOD20240000391C202500061
362	D-ABLAPL/28317/2025	DEEPAK BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH RURAL /88 /2025 () //	AOD20240000391C202500062

# ORISSA HIGH COURT

MISC CASES FILED on :11/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/13368/2025 GUAP/4/2025	SMITA PUJAPANDA@JANHAVI MP	CHINMAYA MOHANTY	17/2025
2	D-SAO/36632/2025 SAO/17/2025	DEBI PRASAD HARICHANDAN MP	PRAFULLA CHANDRA ACHARYA	46/2025
3	D-CRLLP/24731/2025 CRLLP/63/2025	BISWARANJAN SETHY MP	DEBENDRA KUMAR DHAR	56/2025
4	D-STREV/37129/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	82/2025
5	D-STREV/37137/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	83/2025
6	D-STREV/37137/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	84/2025
7	D-LAA/33196/2025 LAA/ /	RAMESH CHANDRA PATTANAIAK MP	NAMITA PATTANAIAK	175/2025
8	D-LAA/27298/2025 LAA/ /	NIHAR RANJAN MOHANTY MP	NAMITA PATTANAIAK	176/2025
9	D-LAA/33200/2025 LAA/ /	RAMESH CHANDRA PATTANAIAK MP	NAMITA PATTANAIAK	177/2025
10	D-LAA/27298/2025 LAA/ /	NIHAR RANJAN MOHANTY MP	NAMITA PATTANAIAK	178/2025
11	D-LAA/31177/2025 LAA/ /	HIMANSU SEKHAR PATTANAIAK MP	NAMITA PATTANAIAK	179/2025
12	D-LAA/31177/2025 LAA/ /	HIMANSU SEKHAR PATTANAIAK MP	NAMITA PATTANAIAK	180/2025
13	D-CRLMP/28278/2025 CRLMP/ /	SOUMITRA PUJARI @ SOUMITRI PUJARI MP	MANAS KUMAR CHAND	202/2025
14	D-SA/75/1998 SA/75/1998	ABHIMANYU MP	M/S.R.C.MOHANTY	261/2025
15	D-CONTC/31932/2025 CONTC/3816/2025	CHANDRA PRAKASH RATH MP	M/S BUDHIRAM DAS	352/2025
16	D-CONTC/10114/2025 CONTC/1267/2025	RASMITA MISHRA MP	HAREKRUSHNA DASH	354/2025
17	D-TRP(C)/37094/2025 TRP(C)/ /	RATNAKANTI DALABEHERA MP	AMITAV TRIPATHY	356/2025
18	D-TRP(C)/35607/2025 TRP(C)/309/2025	MITANJALI NAYAK MP	ANANTA NARAYAN PATTANAYAK	357/2025
19	D-TRP(C)/37067/2025 TRP(C)/ /	PUSPANJALI SAHOO MP	SAUMYA RANJAN PRADHAN	358/2025
20	D-RPFAM/28270/2024 RPFAM/193/2024	TABASSUM AZAD MP	PULAKESH MOHANTY	415/2025
21	D-RPFAM/35660/2025 RPFAM/ /	SONALI MOHAPATRA MP	PRAKASH CHANDRA SETHI	416/2025
22	D-RPFAM/37098/2025 RPFAM/ /	NIBEDITA MOHANTY MP	BISWANATH PATNAIK	417/2025
23	D-RPFAM/35515/2025 RPFAM/ /	DEBASISH SAHOO @ DEBASHISA SAHOO MP	DEBASIS PANIGRAHI	418/2025
24	D-CMAPL/37161/2025 CMAPL/ /	SUBHADRA DAS MP	ADV.	476/2025
25	D-CMAPL/37167/2025 CMAPL/ /	SUBHADRA DAS MP	ADV.	477/2025
26	D-CMAPL/37172/2025	SUBHADRA DAS	ADV.	

27	CMAPL/ / D-CMAPL/35984/2025	MP SUKANTA KUMAR DASH	PRANAB KUMAR PASAYAT	478/2025
28	CMAPL/ / D-CMAPL/37203/2025	MP DILESWAR PRADHAN	ADV.	479/2025
29	CMAPL/ / D-MATA/351/2023	MP PRAGNYA ANINDITA MISHRA @ JEWEL	M/S.VIJAYA KAR, A.P.BOSE, D.J.SAHOO, S.SWAIN, D.SAHOO	480/2025
30	MATA/351/2023 D-MATA/35460/2025	MP SANDYARANI NAIK	MAMATA MOHANTY	512/2025
31	MATA/ / D-MATA/34952/2025	MP LAXMI NARAYAN NAYAK	MANAS KUMAR CHAND	513/2025
32	MATA/ / D-MATA/37155/2025	MP SUMITRA BEHERA	MONOMOY BASU	514/2025
33	MATA/ / D-FAO/544/2020	MP BABITA DEVI	NIBEDITA SAHOO	515/2025
34	FAO/544/2020 D-FAO/34882/2025	MP AKSHAYA KUMAR JENA	SIDHARTHA SWAIN	823/2025
35	FAO/ / D-FAO/37145/2025	MP OFFICER IN CHARGE(TP CELL), M/S. ORIENTAL MINERAL WATER LTD., BBSR		824/2025
36	FAO/ / D-BLAPL/28189/2025	MP BIRENDRA BEHERA	NIRANJAN PANDA	825/2025
37	BLAPL/ / D-BLAPL/27234/2025	MP PADMA CHARAN SAHU	SASANKA SEKHAR SATAPATHY	939/2025
38	BLAPL/9476/2025 D-BLAPL/20980/2025	MP SURJIT MISHRA @ MUNA @ MUNU		940/2025
39	BLAPL/7308/2025 D-BLAPL/20979/2025	MP SURJIT MISHRA @ MUNU @ MUNA		941/2025
40	BLAPL/7316/2025 D-BLAPL/21107/2024	MP GABA @SANTANU MAITY		942/2025
41	BLAPL/7357/2024 D-BLAPL/14169/2023	MP SK. MUSTAQ HOSSAIN		943/2025
42	BLAPL/14169/2023 D-CRLREV/25452/2024	MP SUBRAT KUMAR PANDA	PRATYUSHA NAIDU,RAJIB LOCHAN	944/2025
43	CRLREV/456/2024 D-CRLREV/28191/2025	MP MANDAKINI NAHAK	JYOTIKANT MOHAPATRA	PATTANAIAK, BARSHARANI NA 997/2025
44	CRLREV/ / D-CRLREV/27419/2025	MP SANDHYA RANI PARIDA	BRAHMANANDA TRIPATHY	998/2025
45	CRLREV/ / D-CRLREV/28201/2025	MP SANKAR MEHER	JUGAL KISHORE PANDA	999/2025
46	CRLREV/ / D-CRLREV/354/2023	MP MANAS RANJAN SWAIN	HARIPRASAD OJHA	1000/2025
47	CRLREV/354/2023 D-CRLREV/25993/2025	MP RUPASHREE DASH@ROOPASHREE DASH KSHIROD KUMAR ROUT		1001/2025
48	CRLREV/ / D-CRLREV/23046/2025	MP HARISH CHANDRA DAS	KUMAR PRAJWAL	1002/2025
49	CRLREV/465/2025 D-RSA/37040/2025	MP DUKALU MEHER	DWARIKA PRASAD MOHANTY	1003/2025
50	RSA/ / D-RSA/37042/2025	MP JAGADISH MEHER	DWARIKA PRASAD MOHANTY	1302/2025
51	RSA/ / D-RSA/37044/2025	MP CHATUR MEHER	DWARIKA PRASAD MOHANTY	1303/2025
52	RSA/ / D-RSA/37028/2025	MP SULOCHANA HAZARI	BIJAY KUMAR BEHERA	1304/2025
53	RSA/ / D-RSA/37028/2025	MP SULOCHANA HAZARI	BIJAY KUMAR BEHERA	1305/2025
54	RSA/ / D-RSA/37131/2025	MP PRADYUMNA MOHANTY	NIRANJAN LENKA	1306/2025
55	RSA/ / D-RSA/37165/2025	MP SAHAJAN BEGUM	BHASKAR CHANDRA PANDA	1307/2025
56	RSA/ / D-RSA/37190/2025	MP SUBRAT KUMAR MOHANTY	JAGAJIBAN PRADHAN	1308/2025
57	RSA/ / D-CMP/37026/2025	MP NILIMA RANI SAHA	DIPTENDU SUNDAR RAY	1309/2025
	CMP/ /	MP		1508/2025

58	D-CMP/35818/2025 CMP/ /	KAIBALYA KUMAR MISHRA MP	SOURAV SUMAN BHUYAN	1509/2025
59	D-CMP/2735/2025 CMP/210/2025	SURU MURMU MP	SOURAV SUMAN BHUYAN	1510/2025
60	D-CMP/29996/2025 CMP/ /	SUKURMANI MOHANTA MP	SUKANTA KUMAR NAYAK	1511/2025
61	D-CMP/37157/2025 CMP/ /	AKSHAY KUMAR DAS MP	BHASKAR CHANDRA PANDA	1512/2025
62	D-CMP/37200/2025 CMP/ /	AJIT KUMAR PATRA MP	JAGAJIBAN PRADHAN	1513/2025
63	D-ABLAPL/8809/2024 ABLAPL/3215/2024	GANESH SAHOO MP	PARTHA SARATHI DAS	1698/2025
64	D-ABLAPL/16189/2025 ABLAPL/6876/2025	PURNAMI MAJHI @ PURNE MAJHI MP		1699/2025
65	D-ABLAPL/2357/2025 ABLAPL/999/2025	ACHYUTA DAS MP		1700/2025
66	D-ABLAPL/21665/2024 ABLAPL/7793/2024	RAMA CHANDRA DASH MP	ANIRUDHA DAS	1701/2025
67	D-ABLAPL/23756/2025 ABLAPL/9432/2025	BASANTA KUMAR BEHERA MP	M/S JUDHISTHIR SAHOO	1702/2025
68	D-ABLAPL/13045/2024 ABLAPL/4571/2024	SANTOSH BARIK MP		1703/2025
69	D-ABLAPL/25911/2024 ABLAPL/9778/2024	BHARATI DAS MP	PRAVASH CHANDRA JENA	1704/2025
70	D-MACA/36754/2025 MACA/ /	DURGA CHARAN SAHU MP	PRADEEP KUMAR MISHRA	2250/2025
71	D-CRLA/28198/2025 CRLA/ /	JYOTI RANJAN SWAIN @ LIPUN @ MADHUBANANDA MP	DEBENDRA DAS	2525/2025
72	D-CRLA/28198/2025 CRLA/ /	JYOTI RANJAN SWAIN @ LIPUN @ MADHUBANANDA MP	DEBENDRA DAS	2526/2025
73	D-CRLA/27623/2025 CRLA/1047/2025	SAPAN DAS MP	KASHINATH PATTANAIK	2527/2025
74	D-CRLA/26896/2025 CRLA/1052/2025	ARUN KUMAR JENA MP	ANJAN KUMAR BISWAL	2528/2025
75	D-CRLA/37346/2024 CRLA/76/2025	SIBARAM JANI MP	SIDDHARTH GOUTAM DAS	2529/2025
76	D-CRLA/151/2019 CRLA/151/2019	PURNA CHANDRA MURMU MP	CHITTA RANJAN SAHU	2530/2025
77	D-CRLA/1045/2022 CRLA/1045/2022	PURNA CHANDRA BEHERA MP	SIDHARTHA MISHRA	2531/2025
78	D-CRLA/28255/2025 CRLA/ /	SAILESH SHARDA PRASAD PANDEY MP	BIKRAM CHANDRA GHADEI	2532/2025
79	D-CRLA/28255/2025 CRLA/ /	SAILESH SHARDA PRASAD PANDEY MP	BIKRAM CHANDRA GHADEI	2533/2025
80	D-CRLA/28257/2025 CRLA/ /	BIBHUTI @ NIRANJAN BEHERA MP	SWAGATIKA PANDA	2534/2025
81	D-CRLA/28257/2025 CRLA/ /	BIBHUTI @ NIRANJAN BEHERA MP	SWAGATIKA PANDA	2535/2025
82	D-CRLMC/26548/2025 CRLMC/3573/2025	ANIL DHIRA@ANIL DHIR MP	SMRUTI RANJAN ROUT	2568/2025
83	D-CRLMC/28185/2025 CRLMC/ /	RANJAN KUMAR MOHANTY MP	SIDDHANT SARANGI	2569/2025
84	D-CRLMC/28186/2025 CRLMC/ /	RANJAN KUMAR MOHANTY MP	SIDDHANT SARANGI	2570/2025
85	D-CRLMC/22900/2025 CRLMC/3490/2025	RAJESH KUMAR GIRI MP	RANJAN KUMAR ROUT	2571/2025
86	D-CRLMC/26239/2025 CRLMC/ /	ABHISEK MOHANTY MP	NIRANJAN LENKA	2572/2025
87	D-CRLMC/27423/2025 CRLMC/3568/2025	RAMESH CHANDRA ROUT MP	SAMIR KUMAR MISHRA	2573/2025
88	D-CRLMC/10944/2025 CRLMC/1557/2025	MD. SAFIQ KHAN MP		2574/2025
89	D-CRLMC/28220/2025	KRISHNA NAYAK	SAMBIT SAMAL	

	CRLMC/ /	MP		2575/2025
90	D-CRLMC/28238/2025	ROHIT BEHERA @ ROHIT KUMAR BEHERA	BIJAY KUMAR BEHERA	
	CRLMC/ /	MP		2576/2025
91	D-CRLMC/24582/2025	PRATAP KUMAR MOHAPATRA @ MR.M.PRAKASH	PRATAP @ PRATAP KUMAR MOHAPATRA	
	CRLMC/3264/2025	MP		2577/2025
92	D-CRLMC/28247/2025	ABHISEK JENA @ ABHISHEK JENA	BINAYA BHUSAN ROUSTRAY	
	CRLMC/ /	MP		2578/2025
93	D-CRLMC/28248/2025	PRADIP KUMAR MOHAPATRA @ LIPU	KEDAR CHANDRA BEHERA	
	CRLMC/ /	MP		2579/2025
94	D-CRLMC/19669/2025	SUMANTA KUMAR NAYAK		
	CRLMC/2424/2025	MP		2580/2025
95	D-CRLMC/4719/2025	ASHOK GANDA@ASHOK KUMAR NAG		
	CRLMC/758/2025	MP		2581/2025
96	D-CRLMC/27730/2025	SUBASH GARADIA	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		2582/2025
97	D-CRLMC/28287/2025	SAMIRUDDIN KHAN	ASISH MISHRA	
	CRLMC/ /	MP		2583/2025
98	D-CRLMC/28298/2025	SUBIR RANJAN SAHU	DEBASIS BISWAL	
	CRLMC/ /	MP		2584/2025
99	D-CRLMC/24172/2025	NILACHALA PARIDA	KURESH PRASAD DASH	
	CRLMC/3136/2025	MP		2585/2025
100	D-CRLMC/28310/2025	JAYAGURU ROUT	RABINDRA NATH PRUSTY	
	CRLMC/ /	MP		2586/2025
101	D-WA/36441/2025	DAYANIDHI ROUSTRAY	LINGARAJ MOHANTY	
	WA/ /	MP		3882/2025
102	D-WA/37016/2025	STATE OF ODISHA	SANJAY RATH,A.G.A	
	WA/ /	MP		3883/2025
103	D-WA/37016/2025	STATE OF ODISHA	SANJAY RATH,A.G.A	
	WA/ /	MP		3884/2025
104	D-WA/37076/2025	RAJASHREE GAJENDRA	LAXMAN PRADHAN	
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105	D-WA/36152/2025	PARADEEP OXYGEN PRIVATE LIMITED, CUTTACK	SRINIVAS PRATAP DEO	
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106	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3887/2025
107	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3888/2025
108	D-WP(C)/36925/2025	KALINGA WARRIORS, CUTTACK	PRABODHA CHANDRA NAYAK	
	WP(C)/25327/2025	MP		15603/2025
109	D-WP(C)/36935/2025	NANDOL GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		15604/2025
110	D-WP(C)/36937/2025	CHANDRADEIPUR GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		15605/2025
111	D-WP(C)/37003/2025	M/S. PARITOSH SERVICES AGENCY, CUTTACK	AMIT KUMAR MAHARANA	
	WP(C)/25232/2025	MP		15606/2025
112	D-WP(C)/36938/2025	SWARUPA BLOCK LEVEL MISHAN SHAKTI FEDERATION	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		15607/2025
113	D-WP(C)/37005/2025	JAGYASENI MISSION SHAKTI FEDERATION	SUBHADRA KUMAR BARAL	
	WP(C)/25346/2025	MP		15608/2025
114	D-WP(C)/36941/2025	PURUNAHAT GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		15609/2025
115	D-WP(C)/37007/2025	DEBENDRA NATH DHAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15610/2025
116	D-WP(C)/37006/2025	PRADYUMNA KUMAR PRAHARAJ	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15611/2025
117	D-WP(C)/37008/2025	SATYANARAYAN BADU	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15612/2025
118	D-WP(C)/36943/2025	TRILOCHANPUR GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		15613/2025
119	D-WP(C)/37010/2025	PRADIPTA KUMAR DASH	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15614/2025
120	D-WP(C)/36945/2025	MADHYAKACHHA GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		15615/2025

121	D-WP(C)/28309/2023 WP(C)/28309/2023	PRADIP CHANDRA DAS MP	BISWAMBAR MOHANTY	15616/2025
122	D-WP(C)/37011/2025 WP(C)/ /	MAHENDRA KUMAR BEHERA MP	AMIT PRASAD BOSE	15617/2025
123	D-WP(C)/36947/2025 WP(C)/ /	RAMAKRUSHNAPUR GRAMA PANCHAYAT MP	SUSANTA FEDERAL MP	15618/2025
124	D-WP(C)/27893/2025 WP(C)/19394/2025	NILAM KUMAR SWAIN MP		15620/2025
125	D-WP(C)/36952/2025 WP(C)/ /	RAISINGURA GRAMA PANCHAYAT LEVEL MP	SUSANTA KUMAR BARAL	15621/2025
126	D-WP(C)/36955/2025 WP(C)/ /	SAURI GRAMA PANCHAYAT LEVEL FEDERATION MP	SUSANTA KUMAR BARAL	15622/2025
127	D-WP(C)/36809/2025 WP(C)/ /	INDRA PAL YADAV MP	PRAVAT KUMAR NAYAK	15623/2025
128	D-WP(C)/36959/2025 WP(C)/ /	MAHAJANPUR GRAMA PANCHAYAT LEVEL MP	SUSANTA KUMAR BARAL	15624/2025
129	D-WP(C)/36982/2025 WP(C)/ /	RAMESH CHANDRA JENA MP	NIRANJAN LENKA	15625/2025
130	D-WP(C)/36884/2025 WP(C)/ /	M/S. ISHWAR ENTERPRISES, CUTTACK MP	BIBHUTI BHUSAN PANDA	15626/2025
131	D-WP(C)/36967/2025 WP(C)/ /	SATYABHAMAPUR GRAMA PANCHAYAT MP	SUSANTA FEDERAL MP	15627/2025
132	D-WP(C)/37024/2025 WP(C)/ /	BHUPENDRA BUDA MP	PABITRA KUMAR DUTTA	15628/2025
133	D-WP(C)/37025/2025 WP(C)/ /	BARUNAGADIA GRAMA PANCHAYAT LEVEL MP	PRAKTIK MISSION, BALASORE	15629/2025
134	D-WP(C)/37030/2025 WP(C)/ /	MATHANI GRAMA PANCHAYAT LEVEL MP	PRAKTIK MISSION BALASORE	15630/2025
135	D-WP(C)/37000/2025 WP(C)/ /	NIST UNIVERSITY MP	GAJENDRANATH ROUT	15631/2025
136	D-WP(C)/37031/2025 WP(C)/25371/2025	SWADESH KUMAR DAS MP	MANOJA KUMAR KHUNTIA	15632/2025
137	D-WP(C)/37033/2025 WP(C)/ /	GRAM PANCHAYAT LEVEL FEDERATION, MP	SUSANTA FEDERAL MP	15633/2025
138	D-WP(C)/18414/2014 WP(C)/18414/2014	BIPRESWAR MAHADEV BI MP	VISWAJEET MALLICK	15634/2025
139	D-WP(C)/37036/2025 WP(C)/ /	SAISAKTI GPL MAHILA SANGA NAMPO, MP	RAMSORE CHANDRA JENA	15635/2025
140	D-WP(C)/34592/2025 WP(C)/ /	SAPTAGIRI REAL ESTATE PVT. LTD., GANSA MP	SOMMYA JYOTI BISWAL	15636/2025
141	D-WP(C)/37037/2025 WP(C)/ /	LAXMI NARAYAN NARI SANGHA PASCHIM MP	REMITI BANERJEE	15637/2025
142	D-WP(C)/40899/2023 WP(C)/40899/2023	NIRUPAMA KHAMARI MP	SUSHANTA KUMAR JOSHI	15638/2025
143	D-WP(C)/37041/2025 WP(C)/ /	MAHAMAYA MAHASANGHA , BALASORE MP	RAMA CHANDRA JENA	15639/2025
144	D-WP(C)/37043/2025 WP(C)/ /	MADHUBASANTI MAHASANGHA, BALASORE MP	RAMA CHANDRA JENA	15640/2025
145	D-WP(C)/37032/2025 WP(C)/ /	HALENDRA KUMAR SAHU MP	SATEESH KUMAR SAGAR	15641/2025
146	D-WP(C)/30105/2025 WP(C)/21410/2025	BANAJA BASINI PARIDA MP		15642/2025
147	D-WP(C)/37046/2025 WP(C)/ /	BISWASHAKTI MAHASANGHA MISSION MP	PRAKTIK FEDERATION, BALASORE	15643/2025
148	D-WP(C)/37047/2025 WP(C)/ /	RAJPUR GRAMA PANCHAYAT LEVEL FEDERATION MP	MISSION BALASORE	15644/2025
149	D-WP(C)/37048/2025 WP(C)/ /	SUBARNAREKHA MAHILA SANGHA, SIKH MP	PRAKTIK BASESWAR	15645/2025
150	D-WP(C)/37050/2025 WP(C)/ /	BARDHANPUR GRAMA PANCHAYAT LEVEL MP	FEDERATION BALASORE	15646/2025
151	D-WP(C)/36922/2025 WP(C)/25378/2025	MANOJ KUMAR SAHOO MP	GYANA RANJAN DHAL	15647/2025
152	D-WP(C)/37054/2025	JAGRUTI MAHILA MAHASANGHA, BALESA MP	PRAKTIK DASH	

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153	D-WP(C)/37056/2025	NATAKATA GRAMA PANCHAYAT LEVEL FEDERATION	BALASORE	
	WP(C)/ /	MP		15649/2025
154	D-WP(C)/18605/2025	BISWARANJAN RATH	SEPHALEE DAS	
	WP(C)/14074/2025	MP		15650/2025
155	D-WP(C)/26083/2025	KANYA KUMARI RAO	SEPHALEE DAS	
	WP(C)/18663/2025	MP		15651/2025
156	D-WP(C)/4266/2025	HILLTOP HIRISE PRIVATE LIMITED, DHANBADK, HARKHND, R.GHOSH, R. PANIGRAHI, U.SAHOO,S.K. GADOD		
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157	D-WP(C)/37055/2025	MUKULISI GRAMA PANCHAYAT LEVEL FEDERATION	BALASORE	
	WP(C)/ /	MP		15653/2025
158	D-WP(C)/37061/2025	PAUNSKULI GRAMA PANCHAYAT LEVEL FEDERATION	BALASORE	
	WP(C)/ /	MP		15654/2025
159	D-WP(C)/37062/2025	GADAPADA GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.),	BALASORE	
	WP(C)/ /	MP		15655/2025
160	D-WP(C)/34714/2025	RAJ KISHORE PRADHAN	TRILOCHAN BARIK	
	WP(C)/24205/2025	MP		15656/2025
161	D-WP(C)/37064/2025	KAINAGARI GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F),	BALASORE	
	WP(C)/ /	MP		15657/2025
162	D-WP(C)/35157/2025	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/24731/2025	MP		15658/2025
163	D-WP(C)/37065/2025	RATHA PURUSOTTAMPUR GRAMA PANCHAYAT LEVEL FEDERATION (RATHA PURUSOTTAMPUR GPLF), PURI		
	WP(C)/ /	MP		15659/2025
164	D-WP(C)/37066/2025	JASUAPUR GRAMA PANCHAYAT LEVEL FEDERATION	SHANAPATI	
	WP(C)/ /	MP		15660/2025
165	D-WP(C)/37068/2025	POPARANGA GRAMA PANCHAYAT LEVEL FEDERATION (POPARANGA GPLF), PURI		
	WP(C)/ /	MP		15661/2025
166	D-WP(C)/37071/2025	JAGANNATHPUR GRAMA PANCHAYAT LEVEL FEDERATION	SHANAPATI	
	WP(C)/ /	MP		15662/2025
167	D-WP(C)/37072/2025	SOMPUR GRAMA PANCHAYAT LEVEL FEDERATION (SOMPUR GPLF), PURI		
	WP(C)/ /	MP		15663/2025
168	D-WP(C)/37073/2025	RUPADEIPUR GRAMA PANCHAYAT LEVEL FEDERATION	SHANAPATI	
	WP(C)/ /	MP		15664/2025
169	D-WP(C)/37074/2025	PANIDOLA GRAMA PANCHAYAT LEVEL FEDERATION (PANIDOLA GPLF), PURI		
	WP(C)/ /	MP		15665/2025
170	D-WP(C)/37075/2025	TEISIPUR GRAMA PANCHAYAT LEVEL FEDERATION (TEISIPUR GPLF), PURI		
	WP(C)/ /	MP		15666/2025
171	D-WP(C)/37077/2025	HATASAHU GRAMA PANCHAYAT LEVEL FEDERATION	SHANAPATI	
	WP(C)/ /	MP		15667/2025
172	D-WP(C)/37079/2025	SARASWATIPUR GRAMA PANCHAYAT LEVEL FEDERATION (SARASWATIPUR GPLF), PURI		
	WP(C)/ /	MP		15668/2025
173	D-WP(C)/37082/2025	ORAKALA GRAMA PANCHAYAT LEVEL FEDERATION (ORAKALA GPLF), PURI		
	WP(C)/ /	MP		15669/2025
174	D-WP(C)/37083/2025	GOBINDAPUR GRAMA PANCHAYAT LEVEL FEDERATION (GOBINDAPUR GPLF), PURI		
	WP(C)/ /	MP		15670/2025
175	D-WP(C)/37085/2025	BHAKTA BALLABHA BATAKRISHNA MISRA	SRINGRAM JENA	
	WP(C)/ /	MP		15671/2025
176	D-WP(C)/37086/2025	LAXMIDHAR SAHOO	SANGRAM JENA	
	WP(C)/ /	MP		15672/2025
177	D-WP(C)/37087/2025	PANCHASHAKTI GPLF, BALASORE	RAMA CHANDRA JENA	
	WP(C)/ /	MP		15673/2025
178	D-WP(C)/30981/2025	SUSHANTA KUMAR DASH	SUDHIR KUMAR MALLICK	
	WP(C)/21762/2025	MP		15674/2025
179	D-WP(C)/37088/2025	CHAITANYA SAHOO	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		15675/2025
180	D-WP(C)/30975/2025	BULU JENA	GEETA RANI MALLICK	
	WP(C)/23152/2025	MP		15676/2025
181	D-WP(C)/30999/2025	DILLIP KUMAR BEHERA	SUDHIR KUMAR MALLICK	
	WP(C)/22496/2025	MP		15677/2025
182	D-WP(C)/31000/2025	NIRMAL CHANDRA SAHU	SUDHIR KUMAR MALLICK	
	WP(C)/21986/2025	MP		15678/2025
183	D-WP(C)/30978/2025	SAMEER SETHI	GEETA RANI MALLICK	
	WP(C)/23221/2025	MP		15679/2025

184	D-WP(C)/30988/2025 WP(C)/23081/2025	BHAGYALAXMI PADHY MP	GEETA RANI MALLICK	15680/2025
185	D-WP(C)/29273/2025 WP(C)/20757/2025	MAHANTA NAYAK MP	SUDHIR KUMAR MALLICK	15681/2025
186	D-WP(C)/31386/2025 WP(C)/22198/2025	NAGENDRA MOHANTY MP	SUDHIR KUMAR MALLICK	15682/2025
187	D-WP(C)/37090/2025 WP(C)/ /	BINAPANI BARIK MP	KHETRAMOHAN BEHERA	15683/2025
188	D-WP(C)/31385/2025 WP(C)/21976/2025	MALAYA RANJAN SAHOO MP	SUDHIR KUMAR MALLICK	15684/2025
189	D-WP(C)/30985/2025 WP(C)/22023/2025	BRAJA KISHORE SINGH MP	SUDHIR KUMAR MALLICK	15685/2025
190	D-WP(C)/32969/2025 WP(C)/23094/2025	PRATIMA SENAPATI MP	SUDHIR KUMAR MALLICK	15686/2025
191	D-WP(C)/30317/2025 WP(C)/21357/2025	SUDARSHAN SWAIN MP	SUDHIR KUMAR MALLICK	15687/2025
192	D-WP(C)/32962/2025 WP(C)/23397/2025	B.CHIRANJIBI LU MP	SUDHIR KUMAR MALLICK	15688/2025
193	D-WP(C)/31004/2025 WP(C)/22484/2025	BISWAJIT GHOSE MP	SUDHIR KUMAR MALLICK	15689/2025
194	D-WP(C)/31384/2025 WP(C)/22497/2025	CHAYNA GHOSH MP	SUDHIR KUMAR MALLICK	15690/2025
195	D-WP(C)/38144/2024 WP(C)/22464/2024	PRAKASH KUMAR BISWAL MP	SUJATA JENA	15691/2025
196	D-WP(C)/33512/2023 WP(C)/33512/2023	RASHMITA MISHRA MP	HAREKRUSHNA DASH	15692/2025
197	D-WP(C)/37091/2025 WP(C)/ /	SUKANYA DISTRICT MISSION SHAKTI FEDERATION, BALASORE MP	PRATIKRASHI, BALESWAR	15693/2025
198	D-WP(C)/32830/2025 WP(C)/22826/2025	BIDUSH KUMAR DHAL MP	JYOTI RANJAN DEO	15694/2025
199	D-WP(C)/37078/2025 WP(C)/ /	BHIMDASPUR GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE MP	SUSMITHA, PATRAPADA, BALESWAR	15695/2025
200	D-WP(C)/37096/2025 WP(C)/ /	SANJOG FEDERATION GROUP, PATRAPADA, BALESWAR MP	PR. BIKHAR	15696/2025
201	D-WP(C)/37095/2025 WP(C)/ /	ROJALIN MOHANTY MP	ADYASIDHI MISHRA	15697/2025
202	D-WP(C)/29824/2025 WP(C)/20982/2025	MONALISHA BHAGAT MP	BINAYAK MOHAPATRA	15698/2025
203	D-WP(C)/1009/2017 WP(C)/1009/2017	BIPRA CHARAN MALLICK (DEAD) MP	M/S.RAMA CHANDRA SARANGI	15699/2025
204	D-WP(C)/37100/2025 WP(C)/ /	SAROJININAIDU A.O., BALASORE MP	RAMA CHANDRA JENA	15700/2025
205	D-WP(C)/37081/2025 WP(C)/ /	MAA BARAL DEVI BLOCK FEDERATION MP	PRASHANTA KUMAR NAYAK	15701/2025
206	D-WP(C)/37103/2025 WP(C)/ /	BABA CHANDRA CHUDESWAR MAHILA SAMITHI, BALASORE MP	RAMASINGH, BALASORE	15702/2025
207	D-WP(C)/33647/2025 WP(C)/ /	ABHAYA KUMAR KHATUA MP	SUDHANSU SEKHAR JENA	15703/2025
208	D-WP(C)/30982/2025 WP(C)/22038/2025	RANGADHAR PANDA MP	SUDHIR KUMAR MALLICK	15704/2025
209	D-WP(C)/37109/2025 WP(C)/ /	PRAFULLA KUMAR MOHANTY MP	JANAKI KANTA MAHAPATRA	15705/2025
210	D-WP(C)/37111/2025 WP(C)/ /	CHAMARGAN, G.P.STARIA MAHILA SANGH, BALASORE MP	PRATIKRASHI, BALESWAR	15706/2025
211	D-WP(C)/37105/2025 WP(C)/ /	DIVYAJYOTI MISSION SHAKTI FEDERATION MP	PRASHANTA KUMAR NAYAK	15707/2025
212	D-WP(C)/37116/2025 WP(C)/ /	KEDRAYAN GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE MP	PR. BIKHAR	15708/2025
213	D-WP(C)/37119/2025 WP(C)/ /	DAGARA GPLF MAHASANGHA, BALESWAR MP	RAMA CHANDRA JENA	15709/2025
214	D-WP(C)/46928/2024 WP(C)/28102/2024	UNION OF INDIA MP	DEEPAK GOCHHAYAT,C.G.C	15710/2025
215	D-WP(C)/37121/2025	BASULIMATA WOMEN FEDERATION, M.D.PATRAPADA, BALASORE	PRATIKRASHI, BALESWAR	

	WP(C)/ /	MP		15711/2025
216	D-WP(C)/37106/2025	MATRUSHAKTI BLOCK LEVEL FEDERATION	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		15712/2025
217	D-WP(C)/37125/2025	KALICO KALYANI MAHILA SANGHA, BALASORE	DEBANK DASH	
	WP(C)/ /	MP		15713/2025
218	D-WP(C)/37132/2025	RABINDRA NATH MOHANTY	NITYANANDA PANDA	
	WP(C)/ /	MP		15714/2025
219	D-WP(C)/37107/2025	KASHMIRA BLOCK LEVEL FEDERATION	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		15715/2025
220	D-WP(C)/31624/2025	SK. NASIR ALI	MOHAMMED RIAZ	
	WP(C)/ /	MP		15716/2025
221	D-WP(C)/37133/2025	MADHUSUDANPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE		
	WP(C)/ /	MP		15717/2025
222	D-WP(C)/37134/2025	KAILASH PRASAD AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15718/2025
223	D-WP(C)/37135/2025	UNION OF INDIA	KAIBALYA PANDA	
	WP(C)/ /	MP		15719/2025
224	D-WP(C)/27132/2025	BIGYAN MIHIR ROUT	DEBASNAN DAS	
	WP(C)/20006/2025	MP		15720/2025
225	D-WP(C)/37136/2025	RAJESH KUMAR BISWAL	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		15721/2025
226	D-WP(C)/37108/2025	SWAYAM SHAKTI BLOCK LEVEL FEDERATION	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		15722/2025
227	D-WP(C)/37138/2025	MULISING GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	DEBANK DASH	
	WP(C)/ /	MP		15723/2025
228	D-WP(C)/37139/2025	AVIJIT PRATIHAR	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15724/2025
229	D-WP(C)/37143/2025	GAUTAM PIPLANI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15725/2025
230	D-WP(C)/37142/2025	SUSHANTA KUMAR DAS	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		15726/2025
231	D-WP(C)/37146/2025	MAHUMUHANA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE		
	WP(C)/ /	MP		15727/2025
232	D-WP(C)/37147/2025	TRILOCHAN SAHA	SK. ZAFARULLA	
	WP(C)/ /	MP		15728/2025
233	D-WP(C)/37148/2025	SURENDRA GUPTA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15729/2025
234	D-WP(C)/37110/2025	M/S ANJANI TRAVELS	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		15730/2025
235	D-WP(C)/37150/2025	GAYATRI DEVI AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15731/2025
236	D-WP(C)/37152/2025	AJODHYA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	DEBANK DASH	
	WP(C)/ /	MP		15732/2025
237	D-WP(C)/34832/2025	SANJAY KUMAR HOTA	HEMANTA KUMAR ROUT	
	WP(C)/24400/2025	MP		15733/2025
238	D-WP(C)/37170/2025	SUSANTA KUMAR JENA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		15734/2025
239	D-WP(C)/37173/2025	ARCHANA PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		15735/2025
240	D-WP(C)/37156/2025	KALPANA MAHASANGHA KIREI G.P. SADRIBLOCK	KUMAR MAHANTA	
	WP(C)/ /	MP		15736/2025
241	D-WP(C)/37174/2025	LITAN KUMAR SAHOO	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		15737/2025
242	D-WP(C)/37175/2025	HATAMALA GRAM PANCHAYAT LEVEL FEDERATION, CUTACK		
	WP(C)/ /	MP		15738/2025
243	D-WP(C)/37176/2025	MAHAKALABASTA GRAM PANCHAYAT LEVEL FEDERATION, CUTACK		
	WP(C)/ /	MP		15739/2025
244	D-WP(C)/37174/2025	LITAN KUMAR SAHOO	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		15740/2025
245	D-WP(C)/37178/2025	BALIPUT GRAM PANCHAYAT LEVEL FEDERATION, CUTACK	KUMAR DALAI	
	WP(C)/ /	MP		15741/2025
246	D-WP(C)/37181/2025	JENADIEPUR G.P.LEVEL FEDERATION, CUTACK	KUMAR DALAI	
	WP(C)/ /	MP		15742/2025

247	D-WP(C)/37184/2025 WP(C)/ /	SHESHANSHU BHUSAN DASH MP	BHASKAR CHANDRA PANDA	15743/2025
248	D-WP(C)/37158/2025 WP(C)/ /	BARAGADA G.P.L.F, SADAR BLOCK MP	RAJIV KUMAR MAHANTA	15744/2025
249	D-WP(C)/37187/2025 WP(C)/ /	BADANAUPUT G.P.LEVEL FEDERATION, CUTTACKA MP	SUKANTA KUMAR DALAI	15745/2025
250	D-WP(C)/37186/2025 WP(C)/ /	DHURUSIA GRAM PANCHAYAT LEVEL FEDERATION MP	SUKANTA KUMAR DALAI	15746/2025
251	D-WP(C)/37159/2025 WP(C)/ /	BIRBIRA G.P.L.F, SADAR BLOCK MP	RAJIV KUMAR MAHANTA	15747/2025
252	D-WP(C)/37189/2025 WP(C)/ /	CHANDBALI BLOCK LEVEL FEDERATIONS MP	SUKANTA KUMAR DALAI	15748/2025
253	D-WP(C)/37194/2025 WP(C)/ /	NUASASAN GRAMA PANACHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), PURI	15749/2025
254	D-WP(C)/37193/2025 WP(C)/ /	TIGIRIA BLOCK LEVEL FEDERATION, CUTTACKA MP	SUKANTA KUMAR DALAI	15750/2025
255	D-WP(C)/37197/2025 WP(C)/ /	BINIT BASANT DUNGUNG MP	PRASANTA KUMAR SATAPATHY	15751/2025
256	D-WP(C)/37199/2025 WP(C)/ /	SAHAJPUR GRAMA PANACHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), PURI	15752/2025
257	D-WP(C)/37160/2025 WP(C)/ /	KULTA G.P.L.F, SADAR BLOCK MP	RAJIV KUMAR MAHANTA	15753/2025
258	D-WP(C)/37201/2025 WP(C)/ /	ACHALACOTO GRAM PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI)	15754/2025
259	D-WP(C)/37204/2025 WP(C)/ /	DAHIPUR G.P.LEVEL FEDERATION, CUTTACKA MP	SUKANTA KUMAR DALAI	15755/2025
260	D-WP(C)/37207/2025 WP(C)/ /	BIRAPURUSOTTAMPUR GRAMA PANACHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), PURI	15756/2025
261	D-WP(C)/37206/2025 WP(C)/ /	KNOWLEDGE TRUST, KHORDHA MP	JANMEAJAYA DASH	15757/2025
262	D-WP(C)/37177/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	15758/2025
263	D-WP(C)/37177/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	15759/2025
264	D-WP(C)/37210/2025 WP(C)/ /	MANGALPUR GRAMA PANACHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), PURI	15760/2025
265	D-WP(C)/37211/2025 WP(C)/ /	SARANKULA GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15761/2025
266	D-WP(C)/37162/2025 WP(C)/ /	MASNIKANI G.P.L.F, SADAR BLOCK MP	RAJIV KUMAR MAHANTA	15762/2025
267	D-WP(C)/37215/2025 WP(C)/ /	DISTRICT LEVEL WSHG FEDERATION, DHENKANAL MP	(SUKANTA KUMAR DALAI), NAYAGARH	15763/2025
268	D-WP(C)/37212/2025 WP(C)/ /	GOPALPUR GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15764/2025
269	D-WP(C)/37216/2025 WP(C)/ /	LODHACHUA GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15765/2025
270	D-WP(C)/37219/2025 WP(C)/ /	PAMASARA GRAMA PANACHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), PURI	15766/2025
271	D-WP(C)/37221/2025 WP(C)/ /	ITAMATI GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15767/2025
272	D-WP(C)/37220/2025 WP(C)/ /	GADABANI KILLO GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15768/2025
273	D-WP(C)/37223/2025 WP(C)/ /	LENKUDIPADA GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15769/2025
274	D-WP(C)/37222/2025 WP(C)/ /	SOUMYA RANJAN BESHRA MP	MANOJ VERMA	15770/2025
275	D-WP(C)/37225/2025 WP(C)/ /	BHARATIPUR GRAMA PANACHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), PURI	15771/2025
276	D-WP(C)/37218/2025 WP(C)/ /	KANDAPADA GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15772/2025
277	D-WP(C)/37227/2025 WP(C)/ /	MAJHI AKHANDA GRAMA PANCHAYAT LEVEL FEDERATION MP	(SUKANTA KUMAR DALAI), NAYAGARH	15773/2025
278	D-WP(C)/37163/2025	MAHASHAKTI FEDERATION, BHASMA	RAJIV KUMAR MAHANTA	

	WP(C)/ /	MP		15774/2025
279	D-WP(C)/37226/2025	BAJRAKOT GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH		
	WP(C)/ /	MP		15775/2025
280	D-WP(C)/37230/2025	DISTRICT LEVEL FEDERATION MISSION SHAKTI, MAHARAJGARH, KALAHANDI		
	WP(C)/ /	MP		15776/2025
281	D-WP(C)/37228/2025	CHAMPATIPUR GRAMA PANCHAYAT LEVEL FEDERATION, HONHY		
	WP(C)/ /	MP		15777/2025
282	D-WP(C)/37229/2025	CHAMPAGARH GRAMA PANCHAYAT LEVEL FEDERATION, HONHY		
	WP(C)/ /	MP		15778/2025
283	D-WP(C)/37231/2025	TELPAPALI GRAMPANCHAYAT STARIYA RANACHAJENDR, SORNA		
	WP(C)/ /	MP		15779/2025
284	D-WP(C)/37232/2025	CHAMPAPEDI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH		
	WP(C)/ /	MP		15780/2025
285	D-WP(C)/37179/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		15781/2025
286	D-WP(C)/37179/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		15782/2025
287	D-WP(C)/37234/2025	BADAPANDUSARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH		
	WP(C)/ /	MP		15783/2025
288	D-WP(C)/37235/2025	BAUNSAGADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH		
	WP(C)/ /	MP		15784/2025
289	D-WP(C)/37236/2025	SANJOG BLOCK MISSION SHAKTI, MAHARAJGARH, BALASOR		
	WP(C)/ /	MP		15785/2025
290	D-WP(C)/37180/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		15786/2025
291	D-WP(C)/37180/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		15787/2025
292	D-WP(C)/37164/2025	MAJHAPADA G.P.L.F, SADAR BLOCK	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15788/2025
293	D-WP(C)/37166/2025	KIRAN MAHASANGHA LEDHIMANG G.P. SADAR BLOCK	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15789/2025
294	D-WP(C)/37169/2025	MAA SARASWATI PANCHAYAT FEDERATION	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15790/2025